



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,20th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
18	I.A.(Civil)/487/2024 B/O, CONNECTED WITH ITEM NO. 16 IN THE DAILY CAUSE LIST in WA/3/2024	CONTAINER CORPORATION OF INDIA LTD AND 2 ORS Versus LADI STEEL INDUSTRIES PVT. LTD. AND 4 ORS.	MR. K P PATHAK MR. K P PATHAK MR ARINDAM BARUAH	MS M HAZARIKA DY.S.G.I.
19	I.A.(Civil)/489/2024 B/O, CONNECTED WITH ITEM NO. 17 IN THE DAILY CAUSE LIST in WA/4/2024	CONTAINER CORPORATION OF INDIA LTD AND 2 ORS Versus LADI STEEL INDUSTRIES PVT LTD AND 2 ORS.	MR. K P PATHAK MR. K P PATHAK MR ARINDAM BARUAH	MS M HAZARIKA MS. S NEWAR DY.S.G.I. FOR CAVEATOR
20	I.A.(Civil)/491/2024 CONNECTED WITH ITEM NO. 8 IN THE DAILY CAUSE LIST in WP(C)/4629/2023	THE GAUHATI HIGH COURT AND 3 ORS Versus DR. DIPANKAR BARMAN AND ANR.	MR. T J MAHANTA SC, GHC	MR. S BORTHAKUR
- FOR FRESH ADMISSION WITH STAY/BAIL -				
21	WA/58/2024 CAVT. NO.01992/024, B/O, CAVT. NO./199/2024 WITH I.A.(Civil)/484/2024 in WA/58/2024	M/S CHANDAKHOLA BEEL FISHERY CO-OPERATIVE SOCIETIES LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MS. J DEKA MS. A TALUKDAR	GA, ASSAM MR S KHOUND MR D J MEDHI FOR CAVEATOR
		M/S CHANDAKHOLA BEEL FISHERY CO-OPERATIVE SOCIETIES LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MS. J DEKA MS. A TALUKDAR	GA, ASSAM MR S KHOUND MR D J MEDHI FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 20/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
5)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
6)	MR. L C DEY	09-02-2024	To	21-02-2024
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29)	S AHMED	20-02-2024	To	24-02-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
9	I.A.(Civil)/368/2024 BY SLIP, AT 10:15 AM in WP(C)/926/2020	MAZAM ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MS F AHMED	SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/926/2020 WITH LCR	MAZAM ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ADMISSION				
10	WP(C)/7138/2017 FIXED	SUNITY SEAL Versus UNION OF INDIA and 2 ORS	MS.A KAUSHAR MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM ASSTT.S.G.I.

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

6	I.A.(Civil)/3/2024 B/O, WITH WA/423/2023 (D/O) in WA/423/2023	THE PRINCIPAL SECRETARY Versus ABHIRAM DAS,	SC, BTC	MR D CHOUDHURY
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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HIS LORDSHIP
AND HONOURABLE MR. JUSTICE A.D. CHOUDHURY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
22	Arb.P./36/2023 AT 10:15 AM	MS ATW (INDIA), PVT. LTD. Versus UNION OF INDIA AND ANR	MR. R HUSSAIN MS P SEN MR A A AHMED	MR H GUPTA DY.S.G.I.
WITH				
23	Arb.P./34/2023	M/S ATW (INDIA) PVT. LTD. Versus UNION OF INDIA AND ANR.	MR. R HUSSAIN MS P SEN MR A A AHMED	MR H GUPTA DY.S.G.I.
24	Arb.P./48/2023 AT 10:15 AM	BEAVER INFRA CONSULTANTS PVT. LTD. Versus THE UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MS P SEN MR A A AHMED	MR H GUPTA DY.S.G.I.
ORDERS				
25	WP(C)/7970/2016 B/O	M/S. ISHA TRADERS Versus STATE OF ASSAM and 3 ORS.	MR.A DAS MR.G K THAKURIA MR.N S THAKURIA	GA, ASSAM MR.K PAUL R-3 MR.J P CHAUHAN(R-3) MR.G J SAIKIA(R-4) MR.M BISWAS(R-4) MS.S F MAITAI(R-4)
26	WP(C)/3002/2017 B/O	JOHIRUL HOQUE Versus THE STATE OF ASSAM and 7 ORS.	MR.J MOLLAH MS.A BHANU MS.S P DAS	GA, ASSAM
27	WP(C)/3583/2017 B/O	MAJIBUR RAHMAN Versus THE STATE OF ASSAM and 3 ORS.	MR.F K R AHMED MRJ UDDIN	GA, ASSAM
28	WP(C)/3863/2017 B/O	BANJOO TANTI Versus THE STATE OF ASSAM and 5 ORS.	MR.S S S RAHMAN MR.S B RAHMAN MR.A W AMAN	GA, ASSAM
WITH				
29	Cont.Cas(C)/353/2017	BHANJOO TANTI Versus P.K.BURAGOHAİN and 5 ORS.	MR.S S S RAHMAN MR.S B RAHMAN MR.A W AMAN	
30	WP(C)/4353/2017 B/O	BABUL BORUA Versus THE STATE OF ASSAM and 7 ORS.	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY MS.F INTAZ	GA, ASSAM
31	WP(C)/4508/2017 CAVT. NO. 1072/2017 B/O	BADAR UDDIN Versus THE STATE OF ASSAM and 5 ORS.	MR. R ALI MS. F Y HUSSAIN MS. R PEGU	GA, ASSAM MR. R ALI MR. A M KHAN

32	WP(C)/4589/2017 CAVT. NO. 1082/17 B/O	HUSEN ALI Versus THE STATE OF ASSAM and 5 ORS.	MR.H A AHMED MR.S ALI MS. M KONCH A CHOUDHURY A KAUSHAR S ISLAM	GA, ASSAM(R-1-4) MR.R ALI(FOR CAVEATOR) MS.F Y HUSSAINFOR CAVEATOR
33	WP(C)/3866/2018 B/O	PRASANNA KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	GA, ASSAM
34	WP(C)/3913/2018 B/O	KHUCHI MOHAN SARKAR Versus THE STATE OF ASSAM AND 7 ORS.	MR H R A CHOUDHURY MR. P BORAH MRS K M SAIKIA	GA, ASSAM MR. S B SARMA SC, AFDC
35	WP(C)/4380/2018 B/O	SAHJAHAN ALOM Versus THE STATE OF ASSAM AND 3 ORS.	MR. B RAHMAN MR. S CHOUDHURY	GA, ASSAM
36	WP(C)/8755/2018 B/O	RAMEN THAKURIA Versus THE STATE OF ASSAM AND 6 ORS.	MR G UZIR MR. S M BARUAH MS B TALUKDAR MR. M SAIKIA MR. K BHATTACHARYYA	MRS. D DAS BARMAN (GA, ASSAM, R-1,2,6 & 7) MS. J KAKOTI (R-3,4 & 5)
37	WP(C)/2181/2019 B/O	M/S. TINKUS LIME INDUSTRY Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MS. S KATAKEY MS. S. TODI	MS. N MODI (R3,R4) MR SISHIR DUTTA (R3,R4) MR. S DUTTA (R3,R4) SC, INDUSTRIES AND COMMERCE
38	WP(C)/2903/2019 B/O	ZAKIR HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. J SARMAH	SC, FOREST
39	WP(C)/4500/2019 B/O	ABDUL HAI Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM (R4TO6) MR. M NATH (SC, PANCHAYAT & RURAL DEV. DEPT.)
40	WP(C)/5209/2019 B/O	MUKUL TALUKDAR AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR H TALUKDAR MS. D DAS	SC, PNRD SC, BTC
41	WP(C)/5342/2019 B/O	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	SC, PNRD MR. M NATH MR. R ALI MR. S A HUSSAIN MR D J HALOI MR A J DAS MR A S SK
42	WP(C)/5485/2019 B/O	BIPIN KHANIKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. P BORA MR. A CHETIA MS. S. TODI MR. R HAQUE	SC, PNRD GA, ASSAM
43	WP(C)/5560/2019 B/O	ROBIUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. B C DEKA MR H DAS	SC, PNRD
	WITH I.A.(Civil)/2820/2019 in WP(C)/5560/2019	ROBIUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	SC, PNRD
44	WP(C)/6675/2019 CAVT. NO.0811/2019 B/O	ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. S Ali MR K DAS	SC, PNRD SC, PNRD MR. P K BARMAN MR. S MUNIR MR. S RANA MS. P CHUTIA FOR CAVEATOR
	WITH WP(C)/5869/2019	ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. S Ali MR K DAS	SC, PNRD GA, ASSAM
46	WP(C)/6953/2019 B/O	SUVANKOR SAIKIA AND 4 ORS. Versus THE BRAHMAPUTRA CRACKER AND POLYMER LTD.	MR. S A AHMED MS F AHMED MISS M GOGOI MRS. P PHUKAN	MR. B PATHAK MR. R THADANI

47	WP(C)/7509/2019 B/O	MANOJ KUMAR MIZAR Versus THE STATE OF ASSAM AND 5 ORS	MR A D CHOUDHURY MS. S MAHANTA MR. M MAHANTA MR. P K MUNIR	SC, PNRD
48	WP(C)/7760/2019 B/O	RATU KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. J M GOGOI MR. S K SHARMA	GA, ASSAM SC, S.M.B.
49	WP(C)/7882/2019 B/O	SANJIB PEGU Versus THE STATE OF ASSAM AND 4 ORS	MR. S N TAMULI MS A BEGUM	SC, PNRD
50	WP(C)/3605/2020 B/O	BITUL DEORI AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S BORTHAKUR MR. U K DEKA	GA, ASSAM MR. P J SAIKIA (R7) MR. R S MISHRA (R7) MR K J SAIKIA (R7) SC, FOREST
51	WP(C)/3626/2020 B/O	DEEP GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	SC, FOREST
52	WP(C)/5114/2020 B/O	JINTU GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K GARODIA MR D SARMA	SC, FOREST
53	WP(C)/5499/2020 B/O	MD. MONNAF ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, IWT

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LEAVE NOTE OF ADVOCATES FOR 20/02/2024

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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
8	Crl.A./165/2016 PART-HEARD, BY SLIP	MRS LANDHONI DEVI Versus NIA	MR. M K NEOG MR.M G SINGH MR. N T SINGH MRS. SHEELA KH. MR. M K DUTTA	SC, NIA
9	WITH Crl.A./257/2013	ASSOCIATION FOR EXTENSIVE GROWERS INNOVATIVE SERVICE AEGIS Versus THE STATE THROUGH NATIONAL INVESTIGATION AGENCY NIA	MRS SHEELA KH. MR.B BASUMATARY MR.M G SINGH	SC, NIA
10	WITH Crl.A./262/2016	SOUGAIJAM RAKESH SINGH @ S. RAKESH SINGH A-6 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
11	WITH Crl.A./263/2016	SINAM GUNE SINGH @ S. GUNE SINGH Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
12	WITH Crl.A./264/2016	OINAM MANITON SINGHA A-15 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA

13	WITH Crl.A./265/2016	SRI W. NOREN SINGH A-8 @ W. NOREN MEETEI Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
14	WITH Crl.A./289/2016	O. SAMARJIT SINGH @ NARESH @ KADENG Versus NIA	MR.N T SINGH MR.M G SINGH MR.M K DUTTA MRS SHEELA KH.	SC, NIA
15	WITH Crl.A./291/2016	Y. BRAJABIDHU SINGH Versus NIA	MR.B PRASAD MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.S ALI MS.D SAIKIA MR.B R DAS	SC, NIA
16	WITH Crl.A./295/2016	A. IBOMCHA Versus NIA	MR.M K DUTTA MR.M G SINGH MRS SHEELA KH.	SC, NIA
17	WITH Crl.A./299/2016	LAURENBUM JATISHOR SINGH @ TILEMBA Versus NIA	MR.M K DUTTA MR.N T SINGH MRS SHEELA KH. MR.M G SINGH	SC, NIA
18	WITH Crl.A./113/2017	N. DILIP SINGH Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA	SC, NIA
19	WITH Crl.A./115/2017	KHWAIRAKPAM JEETEN SINGH and KHOMBO @ DENE Versus NIA	MR.M G SINGH MR.N T SINGH MRS SHEELA KH. MR.M K DUTTA	SC, NIA
20	WITH Crl.A./145/2017	MUTUM IBOHAL Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA MR.N T SINGH	SC, NIA

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29)	S AHMED	20-02-2024	To	24-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,20th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

15	I.A.(Civil)/476/2024 (CONNECTED WITH ITEM NO. 1 IN THE DAILY CAUSE LIST) in WP(C)/737/2022	ON THE DEATH OF LATE ANIL DAS, EARLIER SECRETARY OF DIBRU PART 1 MEEN SAMABAI SAMITI LTD AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR D J MEDHI (R-9) SC, REVENUE
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
16	CRP/50/2023 CAVT. NO.04312/023, B/O	T.K. ENGINEERING CONSORTIUM PRIVATE LTD. AND 5 ORS. Versus TECHCON INFRASTRUCTURE PVT. LTD.	MR. D MOZUMDER MR. S K DEORI MS. SOMILA MR. D MAZUMDAR	MR. O P BHATI
17	Crl.A./87/2023 6 Y O M 13 D. :(AT 2:00 PM), WITH LCR 2 FILES, B/O	BIPLAB BAIDYA Versus THE UNION OF INDIA AND ANR.	MR. M BISWAS MS M DAS MR P TALUKDAR S K DAS	SC, NCB

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
49	Bail Appln./4227/2023 (AT 10:15 AM)	AKAN KALITA Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
MOTION (BA)				
50	Bail Appln./414/2024 FIXED	VINOD KUMAR MANOHARLAL JAIN AND 2 ORS. Versus THE UNION OF INDIA	M K BORAH MS. P. KASHYAP S AHMED	SC, CUSTOMS
BAIL HEARING				
51	AB/2985/2023 WITH OFFICE NOTE, FIXED	MD. MOKLESH ALI Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MS. M. KHATUN	PP, ASSAM
52	AB/4034/2023 FIXED	ALINA AHMED DAWOODANI @ ALINA AHMED @ ELINA AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. A CHAUDHURY	PP, ASSAM
53	AB/378/2024 FIXED	ABEDIN JOYNAL BHUYAN Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
49 Bail Appln./488/2024 B/O	AMINUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
50 Bail Appln./489/2024 B/O	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODhani	PP, ASSAM
<u>MOTION</u>			
51 AB/415/2024 B/O	MOJMUL ISLAM AND 5 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>ADMISSION</u>			
52 Crl.Pet./1255/2018 FIXED	SAWPNANEEL DEKA Versus STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MS. Y S PHOM	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE PP, ASSAM
<u>BAIL HEARING (BA)</u>			
53 Bail Appln./3716/2023 WITH CASE RECORD(SCANNED COPY), FIXED	AJAY KUMAR SINGH Versus UNION OF INDIA	MR S DEKA	SC, NCB
54 Bail Appln./4159/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MOHAMMAD ALAUDDIN Versus THE UNION OF INDIA	MR. A PAUL	SC, NCB
55 Bail Appln./4528/2023 WITH CASE RECORD(SCANNED COPY), FIXED, BY SLIP	BOGIMAYUM SAMIUR RAHMAN @ REHAMAN Versus THE UNION OF INDIA	MR S K SARKAR MRS V L BHATTACHARJEE MS R KALITA	SC, NCB

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HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[COURT PROCEEDING OF THE FOLLOWING CASES
PERTAINING TO THE PRINCIPAL SEAT WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITY IN COURT NO.5]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./2113/2023	SOHAN SINGH DHILLON Versus THE UNION OF INDIA	MR D CHUTIA	MS. M DEKA(SC, DRI)
2	Bail Appln./3473/2023	MD. MOHIBUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR D K DAS	MR. M P GOSWAMI(ADDL.PP, ASSAM)
3	Bail Appln./4425/2023	LOMBIT MORAN Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS	MR. M P GOSWAMI(ADDL.PP, ASSAM)
4	Bail Appln./4619/2023	ABUL HUSSAIN PARAMANIK Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR A RAHMAN MR. S K DAHAL	PP, ASSAM
5	Bail Appln./4633/2023	BIKRAM DEBBARMA Versus UNION OF INDIA	MR. DITUL DAS MS TINLUNG	SC, NCB

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13)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
14)	MR. K K PARASAR	15-02-2024	To	20-02-2024
15)	MR D K DEY	15-02-2024	To	01-03-2024
16)	MR.A K SHARMA	15-02-2024	To	25-02-2024
17)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
18)	MD. A J ATIA	22-02-2024	To	15-03-2024
19)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
20)	MR A K DAS	21-02-2024	To	01-03-2024
21)	MR I HASSAN	19-02-2024	To	23-02-2024
22)	MD. A J ATIA	20-02-2024	To	21-02-2024
23)	MR. B BARMAN	22-02-2024	To	22-03-2024
24)	MR. B BARMAN	02-04-2024	To	02-04-2024
25)	MR. R P SINGH	22-02-2024	To	28-02-2024
26)	MR. M J BARUAH	20-02-2024	To	21-02-2024
27)	MR B PRASAD	23-02-2024	To	23-02-2024
28)	MR D K MISHRA	23-02-2024	To	23-02-2024
29)	S AHMED	20-02-2024	To	24-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,20th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH

THIS BENCH WILL RISE AS SOON AS THE DIVISION BENCH-II RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE M.R. PATHAK AND HER LADYSHIP, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
48	Bail Appln./492/2024 B/O	SACHIN PRABHAKAR ADHIKARI Versus THE STATE OF ASSAM AND ANR.	MR. R B PHOOKAN MR P CHOUDHURY MR K J HAZARIKA MS P SAIKIA	PP, ASSAM
BAIL HEARING (BA)				
49	Bail Appln./432/2024 FIXED	NURUL HUSSAIN Versus THE STATE OF ASSAM	MR. A S CHOUDHURY MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
BAIL HEARING				
50	AB/206/2024 FIXED	MD. ABDUL RAHMAT Versus THE STATE OF ASSAM	MR. N ALAM MR K JAIN MR A K SHARMA MS. B JAIN	PP, ASSAM
HEARING				
51	Crl.Rev.P./16/2024 FIXED	ABHIJIT SAIKIA Versus THE STATE OF ASSAM	MS N SAIKIA MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
5)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
6)	MR. L C DEY	09-02-2024	To	21-02-2024
7)	MR J C BORAH	08-02-2024	To	26-02-2024
8)	MR. A DAS	12-02-2024	To	20-02-2024
9)	MR B K SINGH	12-02-2024	To	23-02-2024

10)	MS. B S GOYAL	12-02-2024	To	20-02-2024
11)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
17 WP(C)/748/2024 FIXED	MD ARAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. R GOSWAMI MS N DEVI MS S DAS	SC, ELEM. EDU

LEAVE NOTE OF ADVOCATES FOR 20/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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29)	S AHMED	20-02-2024	To	24-02-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST]

[FOR TUESDAY THE 20TH DAY OF FEBRUARY, 2024]

BEFORE

HON'BLE MR. JUSTICE MRIDUL KUMAR KALITA

[COURT NO: 24]

[AT 3:00 P.M.]

HEARING

**[COURT PROCEEDING OF THE FOLLOWING CASES
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

- | | | | | |
|---|---|---|--|--------------|
| 1 | W.P.(CRL.) 11/2022 | SHRI RICHARD YIMTO.IPS
VERSUS
THE STATE OF NAGALAND AND
ANR | PRAVIR CHOWDHURY
PFOSEKHO PFOTTE
VIKHONO KISO | PP, NAGALAND |
| | WITH | | | |
| 2 | CRL.PET. 5/2021 | SHRI RICHARD YIMTO.IPS
VERSUS
THE STATE OF NAGALAND AND
ANR | PRAVIR CHOWDHURY
PFOSEKHO PFOTTE
SASHIMONGLA JAMIR
TEMJENCHILA AIER | GOVT ADV NL |
| | WITH | | | |
| | I.A.(CRL.) 5/2022
IN CRL.PET. 5/2021 | SHRI RICHARD YIMTO.IPS
VERSUS
THE STATE OF NAGALAND AND
ANR | PRAVIR CHOWDHURY
PFOSEKHO PFOTTE | |
| | WITH | | | |
| | I.A.(CRL.) 9/2022
IN CRL.PET. 5/2021 | SHRI RICHARD YIMTO.IPS
VERSUS
THE STATE OF NAGALAND AND
ANR | PRAVIR CHOWDHURY
PFOSEKHO PFOTTE | GOVT ADV NL |
| | WITH | | | |
| 3 | CRL.PET. 27/2022 | SHRI RICHARD YIMTO.IPS
VERSUS
THE STATE OF NAGALAND AND
ANR | PRAVIR CHOWDHURY
PFOSEKHO PFOTTE
VIKHONO KISO | GOVT ADV NL |